

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.203  
**CP(IB)/34(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Shree Engineers & Contractors Private Limited  
V/s  
Neo Structo Constructions Private Limited

.....**Applicant**

.....**Respondent**

**Order delivered on: 01/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Vijyesh Atre, Adv. a,w Ms. Aarya Chhangan  
For the Respondent : Mr. Satyasrikant Vutha, Adv. a.w Mr. Nayan Mahar,

**ORDER**

Ld. Counsel for the respondent seeks adjournment.

List for further consideration on 19.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**